

श्री अमिता जी
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10.2.26

Declaration of Assets and Liabilities

Year 2025-26

I, Ritu Kumari, son/daughter/wife of Dinesh Paswan,
aged 33 years, belonging to BIHAR VIDHAN SABHA SECRETARIAT
service and presently working as OFFICE ATTENDANT, BVS SECRETARIAT, PATNA
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5000=00	DINESH PASWAN 5000=00	SNEHA NIL	NIKHIL NIL	NIVEDITA NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1000=00 270000=00 FIX Deposite HDFC	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 11000=00 per year	LIC 22000=00 per year	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	Two wheelers 65000=00	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	50 gram gold 500000=00 1kg silver 300000=00	20 gram gold 300000=00	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

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11/2/26

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	Paternal Land	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	NIL	Paternal House	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 10-02-2026
(a)	(i) Loans from Banks NIL NIL	→ Bajaj Finance Ltd	30000 = 00
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	TAX - NIL PAN - EEQPK 0975 A YEAR - 2025-26	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :- 110270136864

Gender :- FEMALE (M/F)

Date of Birth :- 2 5 0 8 2 9 9 3 (DD/MM/YYYY)
25-08-1993

Class/Group :- D (A/B/C)

Cadre :- BIHAR VIDHANSABHA SECRETARIAT, PATNA
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- SAMASTIPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: रितु कुमारी

Name of Employee: RITU KUMARI

Designation: OFFICE ATTENDANT

Department: BIHAR VIDHANSABHA SECRETARIAT

Place: Patna

Date: 10.02.2026

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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